

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.12.2019

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 101/BB/2018	For hearing- CIRP	Sec 9 of I&B code 2016	R N Manohar	Agraa Legal Shri	GCL Pvt Ltd	H S Shivadutt Bannanje RP

ADVOCATE FOR PETITIONER/s:

RP SHIVASWAMY

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Shri Srikantiah Shivaswamy, learned Resolution Professional. Post the case on 10.01.2020.

[Signature]
MEMBER (T)

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MEMBER (J)

Shruthi

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